

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P No. 306/KB/2017 CP.No. 702/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

Name of the Company		Reward Advisory Services Pvt Ltd and Ors with			
Under Section		391(2),394			
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date	

1. 2. 3.	MR. NERMALYA MR. DZBANATH MR. J. PATNAL	DASGUPTA, Adv.) DEV, Adv. EK, PCS	For Betitioners.	6/11/2017-
			DER	

Ld. Counsel for the petitioners made a request for extension of time to file reply against the objections raised by the Central Government. Prayer is allowed. Two weeks' time is granted for filing reply.

List on 29/11/2017.

SI (Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)